

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 9th day of November, 2000

Original Application No. 1235 of 2000

CORAM :-

Hon'ble Mr. Rafiquddin, J.M.

Hon'ble Mr. S. Biswas, A.M.

Sri Kamala Kant Singh Kushwaha,
S/o Vishva Nath Kushwaha
Government Opium and Alkaloid Works,
Undertaking, Ghazipur (U.P.)

(Sri N.K. Yadav, Advocate)

. Applicant

Versus

1. The Union of India through Secretary,
Ministry of Labour, New Delhi.
2. The Chief Controller, Govt. Opium and Alkaloid
Factories, 11/77, The Mall, Morar, Gwalior(M.P.)
3. The General Manager, Government
Opium and Alkaloid Works Undertaking,
Ghazipur (U.P.)

(. Respondents

O R D E R (O r a l)

By Hon'ble Mr. Rafiquddin, J.M.

The applicant, who is working as Engine Driver in Govt. Opium and Alkaloid Works, Ghazipur, has been debarred from promotion vide the order dated 8-3-2000 passed by General Manager of the Factory (respondent no.3). The applicant has challenged the validity of this order on various grounds. According to the applicant, he made a representations dated 7-2-2000, and 14-3-2000 to the respondent no.3 but no order so far has been passed by him.

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2. In view of above, the OA is disposed of at the admission stage itself with a direction to respondent no.3 to consider the representations of the applicant as mentioned above and pass a speaking order within a period of three months from the date of communication of this order. There shall be no order as to costs.

SIL
Member (A)

Rafiqueddin
Member (J)

Dube/